

By Email

F.No. A.32022/52/2017-Ad.III.A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

4th Floor, Hudco Vishala Building,
Bhikaji Cama Palace, R.K. Puram,
New Delhi, Dated 4 Sept, 2017

To

All chief Commissioners/Directors General under CBEC.

Subject: Monitoring of Court Cases in respect of Ad.III.A & Ad.III.B Sections-reg.

Sir,

A large number of cases are pending in different Courts across the Board, it has been experienced that updated status of these cases are not available. In spite of instructions issued by the Board for handling of court Cases, field formations are not intimating the same to the Board timely.

2. A list of Court Cases pertaining in Ad.III.A & Ad.III.B Sections of CBEC is enclosed. All the CCAs are requested to update their present status and return to the Board online at bk.manthan@nic.in, soad3a@gmail.com & krishan.singh61@gov.in . Any additional cases, if any may be added along with details.

3. The information may please be made available before 09.09.2017.

4. All CCAs are also requested to updated this status fortnightly on regular basis.

Yours Faithfully,



(B.K.Manthan)

Under Secretary to the Government of India

Tel:011-26162675

Enc:- As above

Copy to: - DG System for uploading in the website